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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.06.2018.

PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao vittanala,
2.Hon'ble member (T) Dr. Ashok Kumar Mishra

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP No. 383/BB/2018	For admission	Sec 252	M/s Shantinath Marketing Pvt Ltd	Sumana Rao PCS	ROC	

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

ORDER

Shri Hari Babu Thota, learned counsel for the Petitioner is present. Issue notice to ROC, Karnataka at Bangalore. Registry to prepare notice. Petitioner counsel to collect the notice and serve it on ROC, Karnataka and file proof of service. Admit. ROC is directed to file his report within 3 weeks. Post the case for "Final Hearing" on 30.07.2018.

MEMBER(T)

Prema Murray – Steno

MEMBER(J)

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ORDER

None appears for the parties. Issue notice to ROC, Karnataka at Bangalore. Registry to prepare notice. Petitioner counsel to collect the notice and serve it on ROC, Karnataka and file proof of service. Admit. ROC is directed to file his report within 3 weeks. Post the case for "Final Hearing" on 07.08.2018.



MEMBER(T)

Prema Murray – Steno



MEMBER(J)